

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.126
IB-1712/ (ND)/2019

IN THE MATTER OF:

Power 2 SME Power Ltd

Vs.

Kagaz Print-N-Pack India (P) Ltd

...OPERATIONAL CREDITOR

...CORPORATE DEBTOR

SECTION :

U/s. 9 IBC, 2016

Order delivered on 22.3.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC :

For the Respondent/CD : Adv. Mr. Kamal Ahuja, for CD

For the Intervener :

ORDER

Both sides are present. Pleadings are complete. The parties have already filed the Notes on submissions.

List the matter for final submissions on 16.4.2021.



(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)



(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

Surjit